CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 558 of 1996

Friday, this the 17th day of May, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

1. T.K. Kurian
    S/o M.P. Thomas,
    Mazdoor, Naval Armament Depot, Aluva.

2. S.G. Eldhose
    S/o Geevarghese,
    Mazdoor, Naval Armament Depot, Aluva.

3. T.C. Chandran
    S/o Chathankannan,
    Mazdoor, Naval Armament Depot, Aluva.

4. P.R. Raveendran,
    S/o P.G. Raman,
    Mazdoor, Naval Armament Depot, Aluva.   .. Applicants

By Advocate Mr. NN Sugunapalan

Versus

1. Assistant Garrison Engineer
    (Buildings/Roads (Maintenance)),
    Naval Armament Depot, Aluva.

2. Commander Works Engineer,
    Katari Bagh, Naval Base (P.O),
    Kochi-4

3. The Chief Engineer (Navy),
    Military Engineer Services,
    Naval Base (P.O), Kochi-4   .. Respondents

By Advocate Mr. Mathews J Nedumpara

The application having been heard on 17th May, 1996, the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicants apprehend that existing vacancies will be
filled up without considering their claims. Learned Standing
Counsel for respondents submits that the apprehension is
misconceived and that any action in the matter will be taken only
after considering A1 to A3 representations. Incidentally, second

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applicant has not made a representation. If so advised, all the applicants may make fresh and comprehensive representations within seven days from today and only after considering the representations further appointments will be made.

2.   With the aforesaid directions, I dispose of the application.   No costs.

Dated the 17th May, 1996

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/17.5

List of Annexures

1. Annexure A1:   True copy of the representation
                  dated 5.12.1995 submitted by 1st
                  applicant before the 2nd respondent.

2. Annexure A2:   True copy of the representation
                  dated 28.9.1995 submitted by 3rd
                  applicant before the 2nd respondent.

3. Annexure A3:   True copy of the representation
                  dated 28.9.1995 submitted by 4th
                  applicant before the 2nd respondent.